

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1381
ANSWERED ON:22.03.2012
COLLECTION OF FUNDS UNDER ACTN POLICY
Jardosh Smt. Darshana Vikram

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the funds collected from Uttar Pradesh and Gujarat under Additional Cost due to Non-recognized input State Taxation (ACTN) Policy by the fertilizers units and funds re-distributed to Public Sector Undertakings/Co-operative fertilizer units of these States, unit-wise;
- (b) whether the Government is considering other options to sort out the issue of backlog amount before implementing the ACTN policy rather than approaching the State Governments which are yet to levy this tax;
- (c) if so, whether the Government has approached the Finance Ministry in this regard; and
- (d) if so, the response from the said Ministry in the matter?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a): As on date, Rs. 190.44 crores has been collected under ACTN policy in the State of Uttar Pradesh and Gujarat. Redistribution of funds to PSUs/Cooperative fertilizers units of Gujarat State is under process.
- (b)to(d): The issue of settlement of backlog amount is under consideration in consultation with State Government of Uttar Pradesh and Gujarat. Views of State Governments are still awaited. Based on the views of State Governments, Department of Fertilizers will consult Ministry of Finance.